

NOTICE

It is brought to the notice of Advocates, litigants and parties appearing in person that on **16th August 2019**, in evening session (at 2.30 p.m.):

I

The specially constituted Division Bench comprising the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice Prithviraj K. Chavan** will not be available for judicial work.

II

The specially constituted Division Bench seating in Court No.3, comprising the **Hon'ble Shri Justice C. V. Bhadang** and the **Hon'ble Kum. Justice Nutan D. Sardesai** will not be available for judicial work.

III

On **16th August 2019**, the **Hon'ble Shri Justice Prithviraj K. Chavan** will sit singly in evening session and will take extant assignment.

By Order

Sd/-

High Court of Bombay at

Panaji, Goa.

Date : 16th August, 2019

(Kiran A. Bagi)

Registrar (Judicial)